

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 180 of 2013 and IA-337 of 2013 & IA-413 of 2013**

Dated : **9<sup>th</sup> January, 2015**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Uttarakhand Power Corporation Ltd. ... Appellant(s)  
*Versus*

Uttarakhand Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand  
Mr. Gaurav Dudeja,

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**ORDER**

Mr. Buddy A. Ranganadhan, the learned counsel for the State Commission has made submissions in respect of all the issues except issue no. 2.

Post the matter for further submissions on **29<sup>th</sup> January, 2015.**

(Justice Surendra Kumar)  
Judicial Member

( Rakesh Nath )  
Technical Member

*vt*